

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Civil Review No.107 of 2019

Muslim Ansari & Others Petitioners
 Versus
Safirani Khatoon & Others Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. A.K. Sahani, Advocate
For the Opposite Parties :

06/17.04.2021 Heard Mr. A.K. Sahani, learned counsel for the petitioners.

This civil review petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter be placed after two weeks.

(Sanjay Kumar Dwivedi, J.)

Anit